GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2084 ANSWERED ON:11.03.2013 CONSERVATION OF VEGETATION Chavan Shri Harischandra Deoram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has any special scheme for the conservation of Kachchh vegetation on the East coast line of the country;
- (b) if so, whether there is a vast area of Kachchh vegetation on the Maharashtra coast;
- (c) if so, the details thereof;
- (d) whether the Government has received any representations regarding forests with Kachchh vegetation being destroyed; and
- (e) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) There is a Centrally Sponsored Scheme for conservation and management of mangroves. Central assistance is extended to all coastal States and Union Territories (including those on the East Coast) who so request, for implementation of their approved Management Action Plans.
- (b) As per Forest Survey of India Report 2011, the Maharashtra State has 186 sq. km under mangrove vegetation.
- (c) According to information received from Forest Department of Maharashtra, the mangrove vegetation in the State is located in the six coastal districts. District-wise details are as under:

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(i) Mumbai City 02 sq.km(ii) Mumbai Suburban 43 sq.km(iii) Thane 53 sq.km(iv) Raigarh 62 sq.km(v) Ratnagiri 23 sq.km
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(vi) Sindhudurgh 03 sq.km

(d)& (e) The mangroves throughout the coastal regions of country, including Maharashtra, are protected under the provision of CRZ Notification, 2011 and Island Protection Zone Notification, 2011. The State Government of Maharashtra has also informed that it has

created a separate Mangrove Cell, headed by Chief Conservator of Forests, for conservation and management of the mangrove areas in the State.

The concerned coastal State governments are taking necessary precautions to avoid encroachments and destruction of the mangrove forests and are involving Departments of Forest, Revenue and Police in this regard.